

Name of the Corporate Debtor: Pandhe Constructions Pvt Ltd
Date of commencement of CIRP: 13-March-2026 (order received on May-08-2026)
List of creditors as on: May 21, 2026

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in INR)

Sl. No.	Name of creditor	Details of Claims Received			Details of claim admitted						Amount of claim rejected	Amount of claim under verification	Remarks, if any	
		Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether Related Party	% of Voting Share in COC	Amount of contingent claim				Amount of any mutual dues, that may be set off
1	Union Bank of India	15-05-2026	6,23,59,93,761.37	6,23,38,89,740.24	Corporate Guarantee given to Pandhe Infracons	6,23,38,89,740.24	-	No	95.78%	-	-	-	21,04,021.13	NA
2	Twincity Urban co-op credit society ltd	20-05-2025	2,14,93,084.00	2,14,93,084.00	Loan against property	2,14,93,084.00	2,14,93,084.00	No	0.33%	-	-	-	-	
TOTAL			6,25,74,86,845.37	6,25,53,82,824.24	0.00	6,25,53,82,824.24	2,14,93,084.00		96.11%	-	-	-	21,04,021.13	